

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

(Through Video Conferencing)

Chandigarh, this the 13th day of August, 2021

C.P. No. 060/151/2019

O.A. No. 060/680/2017

**HON'BLE MR. SURESH KUMAR MONGA, MEMBER (J)
HON'BLE MR. RAKESH KUMAR GUPTA, MEMBER (A)**



1. Dr. Vaneeta Sapra w/o Mr. R.K. Sharma, aged 51 years, presently working as Social Worker (Medical), under Human Reproduction Research Centre (ICMAR Project), Department of Obstetrics and Gynecology, Postgraduate Institute of Medical Education and Research, Chandigarh R/o # 421, Sector 56, Chandigarh.
2. Dr. Amit Bhattacharjee, Research Officer (Non-Medical), Under Human Reproduction Research Centre (ICMAR Project), Department of Obstetrics and Gynecology, Postgraduate Institute of Medical Education and Research, Chandigarh.
3. Mrs. Madhu Bala, Social Worker (Medical), under Human Reproduction Research Centre (ICMAR Project), Department of Obstetrics and Gynecology, Postgraduate Institute of Medical Education and Research, Chandigarh R/o 2879, Sector 40 C, Chandigarh.
4. Sh. Ishwar Singh, Driver, under Human Reproduction Research Centre (ICMAR Project), Department of Obstetrics and Gynecology, Postgraduate Institute of Medical Education and Research, Chandigarh R/o 2344, Indira Colony, Chandigarh.
5. Sh. Naveen Chauhan, Clerk, under Human Reproduction Research Centre (ICMAR Project), Department of Obstetrics and Gynecology, Postgraduate Institute of Medical Education and Research, Chandigarh R/o 1509-F, Adarsh Nagar, Naya Gaon, District Mohali, Punjab.

....Petitioners

(By Advocate: Sh. Pankaj Mohan Kansal)

Versus

1. Professor Balram Bhargava, Secretary, Ministry of Health & Family Welfare, New Delhi-110001.



2. Dr. Jagat Ram, Director, Postgraduate Institute of Medical Education and Research, Sector-12, Chandigarh-160012.
3. Professor Balram Bhargava, Director General, India Council of Medical Research (ICMR), Sh. V. Ramalingaswami Bhawan, Ansari Nagar, New Delhi-110070.

... .Respondents

(By Advocate: Sh. D.R. Sharma)

O R D E R(Oral)

SURESH KUMAR MONGA, MEMBER (J):

1. At the very outset, Sh. D.R. Sharma, learned counsel for the respondents, while referring to an affidavit dated 12.08.2021 sworn in by Professor Jagat Ram, Director PGIMER, Chandigarh, stated that the order dated 17.12.2018 passed in OA No. 060/680/2017 has already been complied with and, therefore, nothing survives in the present Contempt Petition.
2. The fact as stated by Sh. D.R. Sharma, has not been disputed by Sh. Pankaj Mohan Kansal, learned counsel for the petitioners.
3. In view of the above, the Contempt Petition is disposed of as having been rendered infructuous.
4. Rule of the court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

Place: Chandigarh
Dated: 13.08.2021

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(SURESH KUMAR MONGA)
MEMBER (J)

